

LOK SABHA
UNSTARRED QUESTION NO.3616
TO BE ANSWERED ON 02.01.2019

POLICE VERIFICATION FOR PASSPORT

†3616. SHRI JANAK RAM:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has received complaints regarding police verification for making passport;
- (b) if so, the details thereof and the steps taken by the Government for their redressal; and
- (c) whether the Government is going to take any steps for making the process of police verification simple and smooth and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) to (c) Attention of the Ministry has been drawn at times by the passport applicants that there have been delays in getting police verification for obtaining a passport. The main reasons for delay are (i) resource and man power constraints in the Police Department, (ii) non-production of documents by the applicants in support of their address etc., to the police at the time of verification; and (iii) applicant being not present at the residence when the police visits for the purpose of verification.

The Ministry has taken a number of following innovative measures to simplify the police verification process:

(i) The Ministry has successfully connected, till date, 730 Police Districts out of the total 768 Police Districts with the Passport Seva Project digitally under the District Police Headquarter (DPHQ) model.

(ii) The Ministry has launched the mPassport Police App for speedy submission of Police Verification Report (PVR). The App would facilitate the field level verification officers to directly capture the PVR into the system digitally. With the launch of this App, the need to download and print the physical Personal Particular Form and Questionnaire would no longer be required resulting in paperless end-to-end digital flow of the Police Verification process, further reducing the time required for completion of PVR.
